## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1048/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES:

Royal Cushion Vinyl Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

ASHISH RYASI 1

Advocate

Associates Adweste for the Corporate Debtor

## ORDER CP 1048/I&BP/2017/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Petitioner is present. In respect of Application furnished under the Insolvency Process under section 10 of the Code, seeking time to furnish complete details. Granted to remove the defects.
- Adjourned to 12.09.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Date: 04.08.2017.

Sd/-

M.K. Shrawat Member (Judicial)